

rehabilitation in urban areas and also in loans for rehabilitation in rural areas.

Shri Bangshi Thakur: May I know whether it is a fact that West Bengal Government have put forward a demand to allow the Rehabilitation Ministry, Government of India, to function in West Bengal as before? If so, what is the reaction of the Government of India? Also, may I know whether it is a fact that such a demand has been put forward from Tripura also? If so, what the Government is going to do in this regard?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): A resolution was passed by the West Bengal Assembly unanimously a couple of months ago requesting that this Ministry should be continued. As I stated in Parliament the other day, no final decision has so far been taken in the matter. But if there is any outstanding problem in Tripura and if the Ministry is continued, it logically follows that that problem will also be dealt with by the Ministry of Rehabilitation.

Shrimati Ila Palchoudhuri: May I know whether there have been any definite schemes for providing avenues of employment in small industries to the residuary refugees who will not go to Dandakaranya or in squatters' colonies and what have actually been implemented uptill now?

Shri Mehr Chand Khanna: If the hon. Member is referring to displaced persons in camps who have been given the option to go to Dandakaranya and who have not availed of that option, they are to fend for themselves. We accept no further responsibility in the matter. The doors for their rehabilitation are open in Dandakaranya. If they decline to go there, there is nothing that I can do for them in West Bengal.

Shrimati Ila Palchoudhuri: Will the refugees who are squatting on the

roads in Sealdah be allowed to be taken to Dandakaranya?

Shri Mehr Chand Khanna: I have great sympathy for the Sealdah squatters. We have cleared them once, twice and three times. But it is becoming a sort of a chronic problem. It is not even known now whether they are displaced persons or locals. If there are any displaced persons there who are agriculturists and who have not received any rehabilitation assistance either in West Bengal or in any other place in the eastern region, I will certainly consider their case. But I am not inclined to give them any multiple rehabilitation benefits.

Sugar Mill Machinery

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*623. { Shri R. C. Majhi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether production of sugar mill machinery in our country has exceeded its target;

(b) whether the present production will be able to meet the country's entire requirements;

(c) whether there is any proposal to export sugar mill machinery in view of the country's heavy production; and

(d) if so, whether market for these machineries have been found out?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). The indigenous production of Sugar Machinery is progressing very satisfactorily. The possibilities of export of Sugar Machinery including complete plants are being investigated. During the year 1960-61, sugar machinery worth Rs. 7 lakhs were exported from India. This is expected to increase considerably in the current year.

Shri R. C. Majhi: To which country is this sugar mill machinery exported?

Shri Manubhai Shah: Just now we have exported to Rumania. But there is a great field to send it to Burma as also to Ceylon and other Latin American countries including Argentina.

श्री म० ला० द्विवेदी : शूगर मिल्स के लिए मशीनरी और प्लांट्स बनाने के लिए कितनी जगह कारखाने खोले गये हैं ? क्या इन की संख्या एक है या दो है और इस काम में किस किस देश से हमें कोलेबोरेशन प्राप्त हुआ है ?

श्री मनुभाई शाह : एक दो नहीं २४ हैं । उन में से सात बहुत बड़े पैमाने के कारखाने हैं और १७ मध्यम श्रेणी के हैं । जहाँ तक कोलेबोरेशन का सम्बन्ध है, वह चकोस्लोवाकिया से, जर्मनी से, फ्रांस से, अमरीका से और स्वीडन से प्राप्त हुआ है ।

Shri Thirumala Rao: Is the whole machinery, cent per cent., manufactured in India, or does this industry still depend on foreign machinery?

Shri Manubhai Shah: Of a plant costing Rs. 84,00,000 Rs. 68,00,000 worth is indigenously manufactured and Rs. 16 lakhs worth per plant is imported. This will be further reduced.

Shri Biswanath Roy: May I know whether India has got self-sufficiency regarding the manufacture of different parts of sugar machinery manufactured in India?

Mr. Speaker: That is what has been asked just now. He has answered that.

Shri S. C. Samanta: With reference to part (a) of the question, may I know what the target was and how much has been produced?

Shri Manubhai Shah: As the House knows, machine building industry has been developed in the last three years. Therefore no targets as such were fixed. But in the Third Plan, the target is Rs. 500 to Rs. 600 crores per year.

Shri Thirumala Rao: Are all these newly set-up plants working efficiently, or are there any derelict plants among them which are not coming up to the expected standards?

Shri Manubhai Shah: Is there any doubt that India cannot produce the best machinery?

Shri Thirumala Rao: My question is simple. It is not of general theory. What is the percentage of inefficient factories among these that are set up under this?

Shri Manubhai Shah: Not a single one that I know of. Actually, six co-operative sugar factories have gone into production this year and they are all reported to be working very efficiently and to the guaranteed performance.

Shri Tyagi: As the sugar machine building capacity seems to be many times more than the local requirements of machinery, may I know if these plants are being set up with a view to export machinery outside India?

Shri Manubhai Shah: That is what I said. But more than that, the House will be glad to know that we are diversifying the production. The sugar machinery manufacturers will not confine themselves only to making the parts and machines of the sugar mills, but they will go to cement, paper and other types of machinery.

Death of Shri Hammarskjöld

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*623-B. { **Shri M. B. Thakore:**
Shri Harish Chandra
Mathur:
Shri Ramesh Prasad Singh:
Shri N. R. Muniswamy:

Will the Prime Minister be pleased to state:

(a) what are the conclusions of enquiries made in respect of the plane accident resulting in the tragic death of Shri Dag Hammarskjöld; and

(b) what interest, if any Government of India took in the matter?